



DJA Trg-10-24 Cyber Crimes 1985-2025

15th October, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, HC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, East, KKD
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, South, Saket
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, Shaheed, KKD
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, West, HC
11. The Ld. Principal District & Sessions Judge, South-East, Saket
12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
13. The Ld. Principal Judge, Family Court (HQs), South-West, Dwarka, New Delhi

Subj.: Orientation Course on Different Dimensions of Cyber Crimes for Mixed Group of DHJS & DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting an 'Orientation Course on Different Dimensions of Cyber Crimes' for Mixed Group of DHJS & DJS Officers on 01st November, 2025 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district under your control, may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110-DHC/GAZ./G-3 2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 01st November, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Encl.: As above

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 75251-7804 /JOTP/Gaz./2024

Dated, Delhi the _____

Copy forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, e-sewa kendra, Tis Hazari Court, Delhi.
4. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

(Shefali Barnala Tandon)

Link Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

**Nomination List for
Orientation Course on Different Dimensions of Cyber Crimes
for mixed group of DIJS & DJS Officers**

on

01st November, 2025

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
DIJS					
1	Mr. Rajeev Bansal	Member Secretary			DSLISA
2	Mr. Lal Singh	District Judge (Commercial Court)	1	South-East	Saket
3	Mr. Sanjeev Kr. Malhotra	District Judge (Commercial Court)	8	Central	THC
4	Ms. Kiran bansal	District Judge (Commercial Court)	2	Shahdara	KKD
5	Ms. Ravinder Bedi	District Judge (Commercial Court)	12	Central	TIIC
6	Mr. Shailender Malik	Special Judge (PC Act) (CBI)	21		Rouse Avenue
7	Mr. Gautam Manan	POIT	2		Rouse Avenue
8	Mr. Devendra Kumar Sharma	District Judge (Commercial Court)	3	Central	TIIC
9	Mr. Sonu Agnihotri	District Judge	4	East	KKD
10	Mr. Ajay Garg	ASJ (FTC) (POCSO)		South	Saket
11	Ms. Gomati Manocha	District Judge	2	North-East	KKD
12	Ms. Neha	ASJ	6	New Delhi	PIIC
13	Mr. Virender Kumar Kharta	ASJ (FTC)	2	Central	THC
14	Mr. Kumar Rajat	ASJ	7	Shahdara	KKD
15	Mr. Dinesh Kumar	ASJ (SC-POCSO)		South	Saket
16	Ms. Aanchal	District Judge	3	North	Rohini
17	Dr. Pankaj Sharma	PO MACT	2	Central	THC
18	Mr. Vishal Pahuja	ASJ (SC-RC)	1	West	TIIC
19	Mr. Pawan Kumar	ASJ	6	South	Saket
20	Mr. Ankur Jain-II	District Judge	2	Shahdara	KKD
21	Mr. Shiv Kumar	District Judge	2	West	TIIC
22	Dr. Yadvender Singh	District Judge	2	South	Saket
23	Mr. Anil kumar paswan	District Judge	7	South-East	Saket
24	Mr. Manoj Kumar Sharma	District Judge	7	West	THC
25	Mr. Deepanker Mohan	District Judge	4	Shahdara	KKD
26	Mr. Ashish Rastogi	ASJ-cum-ASJ (Electricity)	5	East	KKD
27	Mr. Sudeep Raj Saini	PO MACT	2	South-West	Dwarka
28	Ms. Riya Guha	Judge, Family Court	3	Shahdara	KKD
29	Ms. Babita Puniya	ASJ (FTSC) (POCSO)	2	West	THC
30	Ms. Goma Dabas Gupta	District Judge	6	West	TIIC
31	Mr. Hem Singh	District Judge	1	East	KKD
32	Mr. Gaurav	District Judge	1	Shahdara	KKD
33	Mr. Vaibhav Mehta	Promotee DIJS			
34	Ms. Swati Sharma	Promotee DIJS			
DJS					
35	Ms. Neetu Nagar	ACJM	6		Rouse Avenue
36	Ms. Shruti Chaudhary	JSCC-cum-ASCJ-cum-GJ	2	West	TIIC

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
37	Mr. Paras Dalal	ACJM	1		Rouse Avenue
38	Mr. AJAY SINGH PARIHAR	ACJ-cum-CCJ-ARC		North	Rohini
39	Ms. Gita	JM First Class (Mahila Court)	4	Central	THC
40	Ms. Apoorva Rana	JM First Class (Mahila Court)	3	South-West	Dwarka
41	Ms. Deeksha Sethi	JM First Class	8	South-West	Dwarka
42	Ms. Richika Tyagi	DJS Officer		Central	THC
43	Mr. Ompal Shokeen	Full Time Secretary, DLSA		East	KKD
44	Mr. Akhil Malik	JM First Class	2	Shahdara	KKD
45	Mr. Ankit Karan Singh	JM First Class	8	West	THC
46	Ms. Devanshi Janmeja	JM First Class	4	South-East	Saket
47	Ms. Disha Singh	JM First Class (Mahila Court)	2	North	Rohini
48	Ms. Neha Goel	JM First Class (Mahila Court)	2	North-West	Rohini
49	Ms. Kanika Handa	JM First Class (NI Act)	4	South-East	Saket
50	Ms. Nandini Garg	JM First Class (Digital Traffic Court)		South-East	Saket
51	Ms. Vidushi Garg	JM First Class (Digital Traffic Court)		New Delhi	PHC
52	Ms. Kamaldeep Kaur	JM First Class (Digital Traffic Court)		South	Saket
53	Mr. Rangat Ghirra	Relieving JMFC/Civil Judge		Central	THC
54	Mr. Bhagwat Prasad Meena	Relieving JMFC/Civil Judge		Central	THC

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